

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2196
TO BE ANSWERED ON 12TH MARCH, 2025**

COMMUNICATION FACILITIES IN REMOTE/RURAL AREAS

†2196. **SMT. MAHIMA KUMARI MEWAR:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government proposes a special plan to completely saturate the far flung rural areas with modern communication facilities across the country including Rajasthan;
- (b) if so, the details thereof; and
- (c) the various steps being taken by the Government to prevent call drops and provide uninterrupted communication facility in remote areas?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) & (b) Digital Bharat Nidhi (DBN) funds following specific schemes to provide mobile connectivity to the uncovered villages of remote & far flung rural areas of the country including Rajasthan:

S.N.	Scheme
1	4G Saturation
2	7287 uncovered villages of Aspirational Districts
3	Left Wing Extremism Phase-II
4	Left Wing Extremism Phase-I Upgradation
5	Uncovered villages of Arunachal Pradesh and 2 Districts of Assam
6	Uncovered villages of Meghalaya and along National Highway (NH)
7	502 uncovered villages of Aspirational Districts
8	354 Uncovered Village Scheme
9	Mobile services in Lakshadweep Islands
10	Uncovered villages of Andaman & Nicobar Islands and along National Highway-4 (NH)

(c) Following steps have been taken by the Government to facilitate the Telecom Service Providers to address network issues in the country –

- i. Quality of Service (QoS) benchmarks have been revised by Telecom Regulatory Authority of India (TRAI) recently for various parameters to ensure better quality of telecom services.

TRAI regularly monitors the performance of service providers against the benchmark for various Quality of Service parameters.

- ii. Assignment of sufficient spectrum for mobile services through auction.
- iii. Spectrum sharing, trading and surrender has been permitted for efficient use of spectrum.
- iv. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Notification of Telecommunications Right of Way (RoW) Rules and launch of PM GatiShakti Sanchar portal has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
- vi. Provision has been made in RoW Rules for time-bound permission for usage of street furniture for installation of small cells and telecommunication line.
